GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:368 ANSWERED ON:22.03.2013 MEDICAL COLLEGES Mahtab Shri Bhartruhari

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has assessed the adequacy of the number of medical colleges in the country;
- (b) if so, the details thereof;
- (c) whether participation of public sector undertakings and private players has been/is proposed to be sought for setting up of the medical colleges across various States/UTs in the country including Odisha;
- (d) if so, the details thereof and the time by which such proposed medical colleges are likely to be set up; and
- (e) the other steps taken/being taken by the Government in this direction?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.368 FOR 22ND MARCH, 2013

- (a)&(b) At present, there are 362 medical colleges including 7 AllMS with 45629 MBBS and 22850 postgraduate seats in the country. The current doctor population ratio in the country is approximately 1:2000 which yields a density of 0.5 doctors per thousand population. To reach the desired target of 1 doctor per 1000 population by 2030, the country will require 15.4 lakh doctors. As per High Level Expert Group (HLEG) report presented to Planning Commission, we need additional 187 medical colleges in underserved districts during XIIth & XIIIth Plan.
- (c)&(d) A proposal from Medical Council of India (MCI) has been received by Ministry of Health & Family Welfare allowing the persons desirous of establishing a medical college to utilize the facilities of the hospital owned and managed by appropriate government by entering into an agreement for this purpose. MCI has not received any application from Odisha where participation of Public Sector Undertaking and Private players has been sought for setting up of medical college.
- (e) To facilitate setting up of more medical colleges and to increase the intake capacity in various medical colleges, the Central Government has amended the respective regulations in terms of teacher-students ratio, land requirement, bed strength, bed occupancy, maximum admission capacity, increase in age of teaching faculty and allowing establishment of government medical colleges by utilizing the facilities of the hospitals owned and managed by respective State Governments.